

Sl. No.	Name of the State	Information regarding persons detained under TADA as on 31.12.94
14.	Meghalaya	29
15.	Punjab	319
16.	Rajasthan	192
17.	Tamil Nadu	95
18.	U.P.	241
19.	West Bengal	6
20.	Chandigarh Admn.	5
21.	NCT Delhi	377
Total:		5345

[Translation]

#### Extraction of Soft Coal

722. SHRI LALIT ORAON: Will the Minister of COAL be pleased to state:

(a) the quantity and the value of soft coal extracted from various nationalised coal mines of Bihar during 1990-91, 1991-92, 1992-93, 1993-94 and in 1994-95 till January, 1995;

(b) the quantity of coal supplied out of it to the other states and to Bihar respectively, year-wise; and

(c) the details of the royalty and outstanding amount payable to Bihar each year during the above period?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) Presumably the Hon'ble Member is seeking information about soft coke. According to information furnished by Coal India Ltd. (CIL), the quantity and value of soft coke produced within the State of Bihar during the years 1990-91 to 1994-95 were as follows:

Year	Production (In '000 tonnes)	Value (Rs. in lakhs)
1990-91	817	1430
1991-92	632	1118
1992-93	442	774
1993-94	396	693
(Upto January, 95 Provisional)	212	371

(b) The quantity of soft coke supplies out of the quantity produced in the State of Bihar was as follows: (In '000 tonnes)

Year	Quantity of Soft coke supplied to other States	Quantity of soft coke supplied to Bihar
1990-91	257.4	446.3
1991-92	200.6	417.0
1992-93	134.1	300.2
1993-94	82.6	301.9

(c) The details of royalty and outstanding amounts payable to Bihar during the years 1990-91 to 1994-95 are as under:

(Rs. in crores)				
Royalty payable		Royalty outstanding		Remarks
Year	Amount	as on	Amount	
1990-91	37.01	31.3.91	7.56	
1991-92	315.98	31.3.92	(—) 3.83	Advance Payment
1992-93	492.25	31.3.93	4.92	
1993-94	547.82	31.3.94	(—) 7.53	Advance Payment
1994-95	442.05	31.3.95	4.17	

[English]

#### Police firing in Ashok Vihar

723. SHRIMATI SAROJ DUBEY:  
SHRI PHOOL CHAND VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Bheed par Police firing aur tooty pari hain choodiyaa aur police ki lathiyaa" appearing in 'Rashtriya Sahara' dated January 31, 1995;

(b) if so, the number of persons killed in police firing in Ashok Vihar;

(c) whether the Union Government have conducted any inquiry into the matter,

(d) if so, the findings thereof; and

(e) the action taken/proposed by the Government against those found guilty?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) Yes, Sir.

(b) Three persons died due to police firing and one succumbed to injuries caused by firing from a non-conventional weapon most probably by a member of the mob as the police is not equipped with such a weapon.

(c) to (e) Two cases, one u/s 304-A IPC against a Constable and the other under relevant provisions of the IPC and the Damage to Public Property Act against the rioters, have been registered at P.S. Ashok Vihar, New Delhi.

A magisterial enquiry into the incident has also been ordered by the Government of National Capital Territory of Delhi.

#### Investment in Oil exploration

724. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there has been an inverse relationship between an increase in investment in exploration activities and exploration success and the corresponding exploration budget of ONGC;

(b) whether any management study has been done in regard to this inverse relationship;

(c) if so, the details thereof; and

(d) the details of the investment in oil exploration in the last three financial years?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) No, Sir.

(b) and (c) Do not arise.

(d) The net expenditure on exploration i.e., Survey & Exploratory drilling in the last three years is as follows:  
(Rs. in crores)

Year	Survey	Exploratory Drilling	Total
1991-92	162.68	1127.57	1290.25
1992-93	147.45	1140.90	1288.35
1993-94	156.85	754.07	910.92

#### Ban on Feature Films

725. SHRI P.C. CHACKO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether exhibition of any Hindi films has been banned in the country during the current year;

(b) if so, the details along with the reasons therefor;

(c) whether the Government propose to take some measures ensuring that the feature films cleared by the Central Board of Film Certification are never challenged at any forum;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) The Central Government has not banned any film certified by the Central Board of Film Certification during the current year.

(b) Does not arise.

(c) to (e). No, Sir. The Central Board of Film Certification certifies films in accordance with the provisions of the Cinematograph Act, 1952 and the guidelines issued thereunder. Any applicant aggrieved by any order of the Board may prefer an appeal to the Film Certification Appellate Tribunal under section 5C of the Cinematograph Act, 1952.

#### Criminal Activities on Railway Stations

726. SHRI MOHAN RAWALE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the cases of nick pocketing, chain snatching and luggage lifting are increasing at Delhi and New Delhi Railway Stations;

(b) if so, the number of such cases reported during the last eight months; and

(c) the measures taken by the Government to check such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a). Yes, Sir.

(b) The number of such cases reported during the eight months from 1.7.94 to 28.2.95 and the corresponding period in 1993-94 is as under:

Head	From 1.7.94 to 28.2.95	From 1.7.93 to 28.2.94
Pick-Pocketing	140	115
Luggage lifting	296	246
Chain snatching	12	3

(c) The following steps have been taken to check such incidents at Delhi and New Delhi Railway Stations:—

(i) Police patrolling, in uniform as well as in plain clothes, has been intensified.

(ii) A sharp vigil is kept over the activities of anti-social elements in the area.

(iii) Loud hailer system have been installed at the Railway Stations. Passengers are warned not to leave their baggage unattended.

(iv) Advertisements have been placed in the papers to educate the passengers about precautions to be taken while travelling in trains.

#### Coal Production

727. SHRIMATI DIL KUMARI BHANDARI: Will the Minister of COAL be pleased to state:

(a) whether coal production by Coal India Limited and its subsidiaries is much behind the target during 1994-95;

(b) If so, the reasons therefor;

(c) whether the Government have fixed any targets for production, productivity, despatch and profitability for the Coal India Limited and its subsidiaries during 1993-94 and 1994-95;

(d) if so, the details thereof alongwith achievements made; and

(e) the steps taken to achieve the targets?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) and (b). Coal Production by Coal India Ltd. (CIL) and its subsidiaries during the period April 1994 to February 1995 for the year 1994-95 has been reported as 196.05 million tonnes as against the target of 197.31 million tonnes for this period. The marginal shortfall resulted mainly from loss of production due to excessive rains during the monsoon this year.

(c) and (d). The details of targets for production, productivity, despatch and profitability fixed by the govt. for CIL and its subsidiaries during 1993-94 and 1994-95 and achievement there against are as under:—